

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Wednesday the 13<sup>th</sup> day of September 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 235/2023 For Exemption IA No. 757/2023 For Stay IA No. 758/2023	Malavika Hegde Suspended Director of Coffee Day Global Limited Vs Indusind Bank Ltd. & Anr.	Mr. Pawan Jhabakh	M/s. Chitra Nirmala- R1

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) No. 66/2023 For Condone Delay IA No. 841/2023 For Additional Docs IA No. 842/2023	Ganesan Ashokan VS Registrar of Companies	Ms. Priyadharshini Natarajan	
3	Comp App (AT) (CH) (Ins) No 299/2023 For Stay IA No. 916/2023 For Delay in Re-filing IA No. 917/2023	V.K. Abdul Rahim VS Jasin Jose	Mr. Muhammed Musthaq	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 4 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
6	Comp App (AT) (CH) No.51/2022 For Stay IA No. 578/2022 For Additional docs IA No. 148/2023	Uma Packaging and Anr Vs Tirumalaturupati Constructions India Pvt Ltd and 7 Ors	Mr. Y. Suryanarayana	Mr. K.Manivannan R2
7	Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485/2023	SREI Equipment Finance Limited Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	
8	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors  <b>WITH</b>	M/s Ramani and Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj- R2 Ms. Abitha Banu- R5
9	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd.	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj- R2
10	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 To implead IA No. 636/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 3 Ors.	Mr. Nakul Mohta	Mr.A.M. Ilango -R1 Mr. B Dhanaraj- R4
11	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Limited Vs Saurabh Kumar Tikmani, RP	Mr. B Dinesh	Mr. Ramakant Rai For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels PVT Ltd & Anr	Mr. PK Paneer Selvam	Ms. MS Elamathi Mr. AK Vijay Maghesh- R2
13	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenaseenan	Mr. T. Shanmugam
14	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors  <b>WITH</b>	Mr. A.M. Ilango	Mr. Srinandan K R1 & R2
15	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K R1 & R2
16	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan
17	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank  <b>WITH</b>	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
18	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
19	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No. 634/2022 Leave to file IA No 632/2022 To dispense with IA No. 633/2022 For Stay IA No. 635/2022	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan- R2
20	Comp App (AT) (CH) (Ins) No. 39/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Mr. Krishna Vasudevan & 6 Ors	Ms. Sadapurna Mukherjee	Mr. K Moorthy- R1 Mr. ML Ganesh- R2 M/s Shivkumar & Suresh- R3

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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